

Date	Office Report	Orders
	PT 48/97 in OA 367 LK/95	<u>14.3.97</u>
	PT 49/97 in OA 810/AH/95	
	PT 51/97 in OA 901 MD/95	
	PT 50/97 in OA 747 MD/96	
	PT 52/97 in OA 1115 MD/96	

Present: Shri M.K. Gupta, counsel
for the respondents.

Shri M.K. Gupta, counsel for the
respondents has filed PT 48/97 praying
for transfer of the cases mentioned therein
and pending in various benches of the
Tribunal to the Principal Bench
as they raise identical question of facts.

Since it is stated that identical
question of facts are involved, applications
for transfer is allowed so as to avoid
possibility of conflicting judgment.

(K.M. AGARWAL)
CHAIRMAN



प्रमाणित वाणिजयिक^{प्रमाणित वाणिजयिक}
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मिनी/Dated... 13/2/97
27/3/97

मुख्यालय अधिकारी/Section Officer
केन्द्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal
प्रमाणित वाणिजयिक, विभाग
Principal Bench.